

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST (IN COURT NO. 2)

Date : 1st November, 2017
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 667/2017 (Earlier O.A. No. 316/2017)	Balbir Singh Vs. The Chairman, IHBAS & Ors.	Inspection Report filed by Mr. Satish Kumar, Adv. for CPCB
FOR ADMISSION			
2.	Original Application No. 670/2017 (M.A. No. 1315/2017)	Rajendra Kumar Goel Vs. Ministry of Environment & Forests & Ors.	Mr. Yatish Kumar Goel & Mr. Pradeep Yadav, Advs. for Applicant
3.	M.A. No. 1287/2017 IN Original Application No. 506/2015	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Pradesh Tourist Development Corp. & Ors.	Mr. Arvind K. Sharma, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 19/2017 (M.A. No.827/2017, M.A. No.1000/2017 & M.A. No.1001/2017)	Social Action for Environment and Forest (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. Mr. B. V. Niren, Adv. Mr. Guntur Prabhakar, Adv. for State of AP Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Sakshi Popli, Adv. for MoEF Mr. Uttam Datt, Adv. Mr. Uttam Dutt & Tarun Sharma, Advs.
5.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ankit Verma, Adv. Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv.
6.	Original Application No. 159/2017 (M.A. No. 1312/2017)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad & Ors.	Dr. Bishwanath Prasad Singh, Applicant in person Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh & Mr. Gautam Singh, Adv. for R-2 & 3 Mr. Rajkumar, Adv. for CPCB

FOR HEARING

7.	Original Application No. 21/2014 (M.A. No. 828/2017, M.A. No. 829/2017, M.A. No. 889/2017, M.A. No. 1177/2017, M.A. No. 1289/2017, M.A. No. 1290/2017, M.A. No. 1291/2017, M.A. No. 1298/2017, M.A. No. 1299/2017, M.A. No. 1300/2017, M.A. No. 1301/2017 & M.A. No. 1314/2017)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms.Pinky Anand, ASG & Mr.Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. Sanjeev Ralli, Adv. for Chandni Chowk Mr. Mukesh Verma, Adv. for UEPCB Mrs. G. Indira & Mr. K. V. Jagdishvaran, Advs. for Andman & Nicobar Island Ms. Priyanka Swami, Adv. for UP & GNN Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr.Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Advs. Mr. Pushkar Sood, Adv. Ms. Cauveri Birbal, Adv. Mr. Sandeep Narain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv. Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv.
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			<p>Mr. Kshitij Mudgal, Adv. Mr. Sarad K. Sunny, Adv. Mr. Amitesh Kumar, Adv. Sharma & Associates Kohli & Sobti Mr. D. K. Kapoor, AR Mr. Atul Kumar, Adv. Mr. Rahul Khurana, Adv. Mr. Anchit Sharma, Adv. Mr. Arjun Syal & Nikita Pandey, Adv. Mr. Samar Bansal, Adv. Mr. Sunil Kumar Jain, Adv. Mr. Prateek Gupta, Adv. Mr. Arjun S., Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Mr. Harvinder Sekhon in person Mr. Sameer Kulshreshtha, Adv. Mr. Hasan Khurshid, Adv. P & A Law Offices for Applicant Mr. Shivshankar Panicker, Adv. Mr. Mukul Singh, Adv. for MoEF Mr. Amit Dubey, Adv. Mr. Charan Jeet Singh, Adv. Manish Garg & Associates Ruchir Batra & Associates Mr. Pranav Rishi, Adv. Mr. M. C. Dhingra, Adv. Maj. Gen APS Chauhan (Rtd.) Mr. Vijay Singh, Adv. Mr. Kirti Shekhar Mishra Mr. S. K. Pandey, Adv. Mr. Mohd. Arif, Adv. Mr. Bhanu Kaushik, Adv. Mr. R. K. Gupta & Mr. A. K. Singh, Adv. Law Team for Applicant Mr. Shuvodeep Roy, Adv. for Assam Ms. Rekha Aggarwal, Adv. Mr. S. A. Zaidi, Adv. Mr. Charan Jeet Singh, Adv. Mr. Rajneesh Bhardwaj, Adv. Mr. Arjun Sawhney, Adv. Mr. Gautam Singh, Adv. Mr. Udaibir Singh Kochar, Adv. Mr. Preet Pal Singh, Adv. for Applicant in M.A. No. 1291/2017 VSA Legal, Adv. for Applicant in M.A. No. 1301/2017</p>
8.	Original Application No. 95/2014 (M.A. No. 1156/2016)	Sanjay Kulshrestha Vs. Union of Indai & Ors.	<p>Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms. Aruna Mathur, Adv. for State of Sikkim Ms. Priyanka Swami, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Edward Belho, AAG for Nagaland Mr. Enatoli Sema, Adv. for Nagaland PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA</p>

			Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar Mr. Manoj Mittal & Mr. Tanay Ayde, Advs. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.
9.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Purna Kumari & Ms. Mamta Rani, Advs. Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Ms. Priyanka Swami, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.
10.	Original Application No. 609/2016	Diya Kapur & Ors. Vs. Union of India & Ors.	Law Chambers of Kapur & Trehan for Applicant
11.	Original Application No. 179/2016	Mahendra Pandey Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhijeet Sinha & Mr. Piyush Nag, Advs. Mr. Tarunvir Singh Khehar, Adv. for R-1 & 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-3 Mr. Raj Kumar, Adv.
12.	Original Application No. 321/2015	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Mr. Rahul Pandey & Ms. Puja Srivastava, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Rajkumar, Adv. for R-12 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 378/2016 (M.A. No. 721/2016 & M.A. No. 1296/2017)	Rajendra Kumar Goel Vs. Ministry of Environment & Forests & Ors.	Mr. Yatish Kumar Goel & Mr. Dushyant Swaroop, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. B.V. Niren, Adv. for R-7 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajkumar, Adv. for CPCB Ms. Anunaya Mehta, Adv. for R-9-11 Mr. Ankur Sood, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Rajesh K. Singh, Adv.
14.	Original Application No. 101/2017	Mrs. Bala Yadav & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Yatish Kumar Goel & Mr. Devinder Singh, Advs. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rajesh K. Singh, Adv. for MoEF Ms. Anunaya Mehta, Adv. for R-11 & 12 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana

15.	Original Application No. 452/2016 (M.A. No. 894/2016, M.A. No. 1143/2017 & M.A. No. 1144/2017)	RELA Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3 Mrs. Rajdipa Behura, Adv. for R-4 Mr. Atul Jha, Adv. for R-5 Mr. Guntur Prabhakar, Adv. for R-6 Mr. D. Srinivas, AG with Mr. A. K. Ganguli, Sr. Adv. for State of A.P. Mr. Balendu Shekhar, Adv. for MoEF
16.	Original Application No. 128/2017 (M.A. No. 980/2017 & M.A. No. 1103/2017)	Devidas Khatri Vs. State of Rajasthan & Ors.	Mr. Anoop Agarwal, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Anuj Bhandari, Adv. for R-5
17.	Original Application No. 317/2017 (M.A. No. 905/2017) (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Nikhil Rohatgi, Adv. for DLG Galleria Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SDMC & NDMC Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Auneesh Arputhan, Adv. for Sikkim Mrs. G. Indira & Mr. K. V. Jagdishvaran, Adv. for Andman & Nicobar Island Dr. Abhishek Atrey, Adv. for MoEF Mr. Nishe Rasen Shonker, Adv. for Kerala Mr. Govy Scaria, Adv. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Raja Chatterjee, Adv. for State of WB Mr. Jayesh Gaurav, Adv. for JSPCB Ms. Puja Kalra, Adv. for MCD Mr. Gautam Singh, Adv. for State of Bihar
18.	Original Application No. 418/2017 (MA No. 787/2017)	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5
19.	Original Application No. 496/2017	Vikas Singh & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Suresh Kumar Sharma, Adv. for R-6 Mr. Jagant Sud, Adv. for R-9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
20.	M.A. No. 1063/2017 IN Original Application No. 354/2016	Ram Krishan Rana Vs. Union of India & Ors.	Ms. Seema Rewal Issar, Adv. for Applicant Mr. Baldev Singh, Adv. for State of HP Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Shrivastav, Adv. for State of AP Mr. Attin Shankar Rastogi, Adv.
21.	Original Application No. 208/2016 (M.A. No. 403/2016) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharati, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5 Mr. A. K. Prasad, Adv. for CGWA

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